

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 2838
TO BE ANSWERED ON 11TH MARCH, 2020**

TRACING OF STOLEN MOBILES

†2838. SHRIMATI RANJANBEN DHANANJAY BHATT:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government proposes to take steps to trace the stolen mobile phones;
- (b) if so, the details thereof and the steps taken by the Government in this regard; and
- (c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS,
HUMAN RESOURCE DEVELOPMENT AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI SANJAY DHOTRE)**

(a) to (c) The Government has launched Central Equipment Identity Register (CEIR) project in Delhi and Maharashtra for blocking and tracing of stolen or lost mobile phones. A phased approach has been envisaged for pan India implementation of the project. The salient features of project include following:

- (i) Request for blocking of stolen or lost mobile phones by customer.
- (ii) Blocking of such mobile phones across mobile networks.
- (iii) Allowing services to other existing customers having mobile phones with same International Mobile Equipment Identity (IMEI) number.
- (iv) Sharing of traceability data with Police Authorities.
- (v) Unblocking of recovered/found stolen or lost mobile phones.
